

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BENGALURU**

**ORIGINAL APPLICATION NO.170/001815/2018**

**DATED THIS THE 24<sup>TH</sup> DAY OF OCTOBER, 2019**

**HON'BLE DR.K.B.SURESH  
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)  
...MEMBER(A)**

R. Yashoda,  
Aged about 53 years,  
W/o Late J. Soma,  
R/a No.272  
24<sup>th</sup> Cross, 6<sup>th</sup> Block,  
Jayanagar,  
Bangalore-560 082. ....Applicant.

(By Advocate Shri M.C. Basavaraju)

Vs.

1. Union of India  
Ministry of Telecommunications,  
Department of Telecommunications,  
Sanchar Bhavan, 20, Ashoka Road,  
New Delhi – 110 001.  
Represented by its Secretary,
2. The Principal General Manager ,  
Bharath Sanchar Nigam Limited,  
Bangalore Telecom District,  
Telephone House,  
Rajbhavan Road,  
Bangalore-560 001.
3. The Deputy General Manager (HR/A),  
O/o PGM BGTD BG-01  
Bharath Sanchar Nigam Limited,  
Bangalore Telecom District,  
Telephone House,  
Rajbhavan Road,  
Bangalore-560 001. ....Respondents

(By Standing Counsel Shri N. Amaresh, for R-1  
Shri K. Rama Bhat for R-2 & 3 )

**ORDER (ORAL)****HON'BLE DR.K.B.SURESH**      **...MEMBER(J)**

Heard the matter. It appears that the applicant did not produce the Succession Certificate to the concerned authorities as the service records are bereft of the name of the applicant and the children in it. Therefore, there will be a direction to the applicant to produce the said Succession Certificate from the competent Civil Court before the authorities concerned and in the process make the concerned authority also a party. Within one month of the Civil Court passing appropriate orders, appropriate orders will be passed by the respondents and benefits will be made available to the applicant within the next 2 months.

2. OA disposed off as above . No costs.

(C.V. SANKAR)  
MEMBER(A)

(DR.K.B.SURESH)  
MEMBER(J)

vmr

**Annexures referred to by the Applicant in OA No.170/01815/2018**

1. Annexure A1 : Copy of the Identity card dated 02.7. 2012.
2. Annexure A2 : Copy of pension payment order dated 13.7.2012.
3. Annexure A3 : Copy of the death certificate dated 18.10.2016.
4. Annexure A4 : Copy of the Voter card.
5. Annexure A5 : Copy of Ration card.
6. Annexure A6 : Copy of Aadhar card.
7. Annexure A7 : Copy of SSLC marks card.
8. Annexure A8 : Copy of SSLC marks card.
9. Annexure A9 : Copy of representation dated 03.11.2016.
10. Annexure A10 : Copy of receipts.

**Annexures referred to by the respondents in the Reply**

1. Annexure R1: Copy of pension payment order along with letter
2. AnnexureR2 :Copy of Form No.3 dated 19.3.2012.
3. AnnexureR3 :Copy of Form No.1.

\*\*\*\*\*

